

Annexure-7

Name of the corporate debtor: Asten Properties and Developers Private Limited; Date of commencement of CIRP: 13/06/2024; List of Creditors as on: 06/02/2025

List of operational creditors (Government Dues)

Sl No	Details of claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	Amount covered by security interest	% of voting share in CoC					
1	State Goods & Service tax	Kerala	24-06-2024	35,90,916	35,90,916	KVAT & GST Demand	No	-	-	-	-	-	-	No confirmed Order submitted along with Claim Form-B for Assessment year 2019-2020 and Pre GST period ie. KVAT. It was clarified on our request that the PreGST demand was based on the arrear register in connection with the KVAT arrear and DRC 07 order related to the year 19-20 will be completed soon and will be uploaded in the gst portal of the assessee very soon. Revised Claim Submitted and acceptable for Collation. The claim admission mail was sent by IRP.
2	The Deputy Director ESIC	Sub Regional Office, ESIC	15-07-2024	74,652	74,652	ESIC	No	-	-	-	-	-	-	Acceptable for Collation, On approval by the CoC and Hon'ble NCLT the Claim shall be Final. The claim admission mail was sent by RP.
3	EPFO	Ernakulam	05-09-2024	14,39,553	14,39,553	EPFO	No	-	-	-	-	-	-	The claim admission mail was sent by RP.
TOTAL				51,05,121	51,05,121				-	-	-	-	-	